

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Order dt. 6.4.2000

Copy of order  
may be given to  
both the counsels.

14.4.2000

Received  
S.D.C.J.

19. ORDER DATED 6.4.2000.

Heard Mr. C. A. RODDORA learned counsel for the applicant and Mr. D. N. Mishra, learned Standing Counsel for the Respondents who has filed counter today in court after serving copy on the learned counsel for the petitioner. It is submitted by learned counsel for the petitioner that in view of the averments made in the counter filed by Respondents that the applicants have already been absorbed, they do not want to press this OA. In view of this, the OA is disposed of for not being pressed and is accordingly disposed of.

*S. Sampath*  
Vice-Chairman  
6/4/2000

*S. Sampath*  
Member (Judicial)